NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.11.2017 AT 10.30 AM

B) SR No. 4178/9//HDB/2017
Jubilee Hotels Pvt Limited
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n Jubilee Hotels Pvt Limited
f IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Arjun Riddy	Acrocal	984832383	Ai-
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Mr. Arjun Reddy, learned counsel for the Petitioner is requesting to grant time to comply with the objections. Post the case on 27.11.2017.

Member (Technical)

Member (Judicial)